

F.No. 01(03)/Roster/CESTAT/2025/Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.05.2025

**ORDER NO. 110 of 2025**

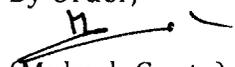
Hon'ble President is pleased to order additional sitting for **CESTAT, Allahabad** from **02.06.2025 to 05.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 02.06.2025 to 05.06.2025	Mr. R. Muralidhar, Hon'ble Member (Judicial) and Mr. Sanjiv Srivastava, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters
On 02.06.2025 afternoon and on subsequent dates, if adjourned	Mr. R. Muralidhar, Hon'ble Member (Judicial)	DOO matters:  1.) ST/70470/2016 M/s. Rockwell Automation India Pvt. Ltd. vs. Commissioner of Service Tax, Noida  2.) E/70671 - 70675/2021, E/70420, 70431/2021 and E/70003/2022 M/s. Sri Jai Balaji Steel Rolling Mills Pvt. Ltd. and others vs. Principal Commissioner of Central GST, Meerut  3.) ST/70656/2018 M/s. Lalitpur Power Generation Compay Ltd. vs. Commissioner of Central Excise & Service Tax, Allahabad

Note:

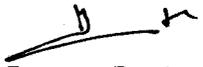
1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, Kolkata/Allahabad/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Allahabad /Bar Association, Allahabad /O/o Commissioner (AR), Allahabad /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar